

**HIGH COURT OF DELHI: NEW DELHI**

No. <sup>46</sup> /DHC/Gaz/G-7/VLE.2(a)/2023  
Dated: 01<sup>st</sup> November, 2023

**ORDER**

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Judicial Service with immediate effect:-

S. No.	Name of officer (Ms./Mr.)	From	To	District to which allocated	Remarks
1.	Tista Shah	MM (Virtual Traffic Court)-07, Central, THC	Digital Traffic Court, South East	South East	In a new court
2.	Sakshi Jaiswal	MM (Virtual Traffic Court)-05, Central, THC	Digital Traffic Court, Shahdara	Shahdara	In a new court
3.	Charan Saiwan	MM (Virtual Traffic Court)-06, Central, THC	Digital Traffic Court, West, THC	West	In a new court
4.	Richika Tyagi	MM (Virtual Traffic Court)-04, Central, THC	Digital Traffic Court, Central, THC	Central	In a new court
5.	Priya Janghu	MM (Virtual Traffic Court)-08, Central, THC	Digital Traffic Court, South West, Dwarka	South West	In a new court

Note:-

1. The judicial officers shall be under the control of the Principal District & Sessions Judge of the district to which they have been posted.
2. The newly created digital traffic courts of Central, West, South East, South West and Shahdara Districts shall adjudicate the contested challans of those traffic circles mapped with the concerned Districts, wherein the violator has opted "To Contest" Option on the Virtual Traffic Courts Web Portal ([www.vcourts.gov.in](http://www.vcourts.gov.in)).
3. CMMs of Central, West, South East, South West and Shahdara Districts shall transfer those challans, which the person challaned had opted "To Contest" on platform of Virtual Traffic Courts which at present are pending adjudication before the regular Courts of Metropolitan Magistrates of these districts, to the Digital Traffic Courts of their respective district.

4. The newly created digital traffic courts of Central, West, South East, South West, Shahdara Districts as well as the Digital Traffic Courts of East, North East and South Districts created earlier and presently presided over by Ms.Poonam Singh, Mr.Sachin and Ms.Marilyn Joanna Khakha respectively, besides adjudicating the traffic challans of their respective districts as stated above, will also adjudicate and propose fine on Virtual Traffic Court Web Portal in respect of Traffic Challans allocated to them.
5. The district wise allocation of Traffic Challans in Virtual Traffic Court, Management & Reconciliation of bank account/payment gateway shall continue from Central District (HQs).

BY ORDER OF THE COURT

SD/-

(KANWAL JEET ARORA)  
REGISTRAR GENERAL


7591-7624  
Endst. Nos. /DHC/Gaz./G-7/VLE,2(a)/2023 Dated: 01<sup>st</sup> November, 2023

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi-110003.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block-1, Wing-5, Sector-07, R.K.Puram, New Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Municipal Corporation of Delhi, Civic Centre, Minto Road, New Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, N.Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. All Registrars, Delhi High Court, New Delhi.
20. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.

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22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IIA), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. Joint Registrar (IT), Delhi High Court with request to upload this order on the website of Delhi High Court.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer(s) concerned.
34. Guard File.

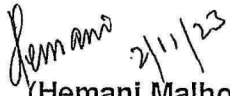
  
(Shankar Singh)  
Joint Registrar (Gazette-IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

No. 39808 - 39835 /F.5(3)/Gaz./PDJ West/2023 Dated, Delhi the 02/11/23

Copy forwarded to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The CMM, West District, Tis Hazari Courts, Delhi.
3. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
4. The O/o CMM, West District, Tis Hazari Courts, Delhi for necessary compliance.
5. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
7. The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
8. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
9. For uploading on LAYERS
10. For uploading on centralized website through LAYERS.
11. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No.207).
12. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

  
(Hemani Malhotra)  
Officer Incharge (Judicial Branch)  
DJ (Commercial)-02, West Distt.